

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 1764

TO BE ANSWERED ON MARCH 06, 2018

CEMENTED HOUSES FOR SLUM DWELLERS

No. 1764 SHRI MANOJ TIWARI:  
DR. RATNA DE (NAG):  
SHRI SANTOSH KUMAR:  
SHRI HARI OM PANDAY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has any plan to provide cemented houses to all the slum dwellers in urban cities specially in Delhi/NCR, Purnea, Bihar, Ambedkar Nagar, Uttar Pradesh and West Bengal in the near future;
- (b) if so, the details thereof;
- (c) if not, the reasons for the delay; and
- (d) the details of the timeframe and administrative constraints of the aforesaid plans, if any?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) & (b): Yes, Madam. The Government of India through the Ministry of Housing and Urban Affairs has launched the

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Pradhan Mantri Awas Yojana (Urban) {PMAY(U)} Mission - Housing for All (HFA) with effect from 17.06.2015 with an aim to provide all weather pucca houses to all urban homeless households by 2022. The details of construction of cemented houses under PMAY(U) mission for beneficiaries including those of slum dwellers in urban cities specially in Delhi/National Capital Region (NCR), Purnea, Bihar, Ambedkar Nagar, Uttar Pradesh and West Bengal is at Annexure.

(c) & (d): 'Housing' being a State Subject, the Government of India is implementing the PMAY (U) Mission through States/Union Territories (UTs)/Urban Local Bodies (ULBs) by assisting them both financially and technically. There is no delay as such on part of the Government of India.

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ANNEXURE REFERRED TO LOK SABHA UNSTARRED QUESTION NO. 1764 FOR ANSWER ON 06.03.2018

Details of construction of cemented houses to beneficiaries including those of slum dwellers in urban cities specially in Delhi/NCR, Purnea, Bihar, Ambedkar Nagar, Uttar Pradesh and West Bengal under Pradhan Mantri Awas Yojana (Urban)

S. No.	Area/States	City	No. of Houses Sanctioned for beneficiaries	Houses Grounded for construction	Houses Constructed
1	National Capital Region	Faridabad	331	331	331
2	National Capital Region	Gurgaon	217	217	217
3	National Capital Region	Mewat	-	-	-
4	National Capital Region	Rohtak	1,535	1,233	441
5	National Capital Region	Sonepat	60	60	60
6	National Capital Region	Rewari	3,329	40	40
7	National Capital Region	Jhajjar	1,348	2	2
8	National Capital Region	Panipat	32	32	32
9	National Capital Region	Palwal	402	8	8
10	National Capital Region	Bhiwani	5,084	3	3
11	National Capital Region	Mahendragarh	25	1	1
12	National Capital Region	Jind	1,948	12	12
13	National Capital Region	Karnal	42	42	42
14	National Capital Region	Meerut	1,125	508	508
15	National Capital Region	Ghaziabad	1,322	974	942
16	National Capital Region	Gautam Budh Nagar	-	-	-
17	National Capital Region	Bulandshahr	756	104	21
18	National Capital Region	Baghpat	136	72	-
19	National Capital Region	Hapur	211	107	-
20	National Capital Region	Muzaffarnagar	188	129	129
21	National Capital Region	Alwar	1,642	1,442	1,087
22	National Capital Region	Bharatpur	548	340	20
23	National Capital Region	NCT Delhi	1,436	1,436	1,436
	Total for NCR		21,717	7,093	5,332
24	Bihar	Purnea	6,766	2,693	674
25	Bihar	For entire State	136,450	54,001	4,178
26	Uttar Pradesh	Ambedkar Nagar	3,067	496	-

27	Uttar Pradesh	For entire State	295,597	63,886	8,016
28	West Bengal	For entire State	145,888	73,937	27,538